

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

125.I.A. 26/2023

IN

C.P. 181/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.03.2024**

NAME OF THE PARTIES: Pardeep Kumar Bansal

V/s.

Hindustan Unilever Limited.

SECTION 59 OF COMPANIES ACT, 2013

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. This matter is taken up upon mentioning.
2. Adv. Shaila Taware for Petitioner and Adv. Ratan Upadhyay for the Respondent are present.
3. At the request of the petitioner, list on **30.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)